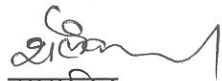


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 10.05.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDENT ADVOCATE'S</i>
1	Smt.Meena Kothari , Advocate	D.B.Civil Misc.Appeal No.2069/2015, & 2072/2015,Smt.Usha Tripathi V/sShankar Prasad	Mr.Abdul Aziz Khan	Mr.Virendra kumar Sharma
2	Smt.Meena Kothari , Advocate	S.B.Civil Misc.Appeal No.777/2009,Bhabhut aRam V/sG.D.Sexena & Ors	Mr.Narendra Thanvi	Mr.Prabhat Ojah Mr.S.G .Ojha
3	Dr.A.A.Bhansali,Advocate	D.B.Civil Misc.Appeal No.107/2015,Ugra Sen V/sSmt. Saroj	Mr.R.S.Manked	Mr.S.R.G odara
4	Dr.A.A.Bhansali,Advocate	S.B.CivilWrit Pet.No.236//1984, P.PaliwalV/s Hidustan Zink S.B.CivilWrit Pet.No.4202/1996, Anil Kimar Agarwal V/s Hidustan Zink S.B.CivilWrit Pet.No.4204/2000, Dinesh Kumar Ameta V/s Hidustan Zink S.B.CivilWrit Pet.No.4138/2002, Dr.Kusum Meghwal V/s Hidustan Zink	Mr.P.S.chudawat Mr.Nishant Bora Mr.SanjayMathur Mr.R.S.Saluja	Mr. Vineet R.Dave, Haresh Bhurani For Mr. Rajesh Joshi,Sr.Adv.
5	Shri Haresh Purohit Advocate	D.B.CivilMisc. Appeal 513/2016Smt.Pinki V/s Chandan	Mr.Ramesh Panwar	Mr.Rakesh Arora


 उपसचिव
 राज.राज्य विधिक सेवा प्राधिकरण ,
 जोधपुर

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